

other Embassies send their accounts to the Accountant General, Central Revenues or the Accountant General, Food, Rehabilitation and Supply, Delhi as the case may be for audit.

(b) The audit staff in London in all grades, including temporary personnel, consists of 36 persons and in Washington 6 persons. These officers are being gradually strengthened. The staff employed by the Accountant General, Central Revenues and the Accountant General, Food, Rehabilitation and Supply on the audit of the remaining Embassies cannot be readily stated as the work is only a part of a vast amount of work done by them on the audit of the entire Union Civil and Supply Accounts.

(c) Under the authority of the Comptroller and Auditor-General of India.

(d) The reports of subordinate audit authorities are submitted to the Comptroller and Auditor-General, to enable him to submit Reports to Parliament through the President on the Accounts of the Union.

MONUMENTS

*1420. **Shri Madiah Gowda:** Will the Minister of Education be pleased to state what amounts are placed at the disposal of each Part 'B' State towards the reimbursement of the expenditure incurred during 1950-51 and 1951-52, on monuments of national importance?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): Owing to delay in passing the necessary legislation, no amounts could be placed at the disposal of the Part 'B' States during 1950-51 towards the reimbursement of the expenditure incurred by them on monuments of National Importance.

During 1951-52, the following grants on account were made to the States as follows:—

| | |
|-------------------|--------------|
| Hyderabad | Rs. 2,50,000 |
| Madhya Bharat | Rs. 1,00,000 |
| Saurashtra | Rs. 12,000 |
| Travancore-Cochin | Rs. 10,000 |
| Pepsu | Rs. 4,000 |

No grants could be made to the Mysore Government since they did not furnish any information on the subject. The Rajasthan Government reported nil expenditure.

INCOME-TAX

*1421. **Shri Satyendra Narayan Sinha:** Will the Minister of Finance be pleased to state:

(a) the total amount of profits earned in non-taxable territories and which have not so far been assessed to income tax; and

(b) the amount of capital which is likely to be available for investment by the concession sought to be given under the Income-tax Amendment Bill?

The Minister of State for Finance (Shri Tyagi): (a) and (b). The information is not available.

HIGH SALARIED OFFICERS

*1422. **Shri H. N. Mukerjee:** Will the Minister of Finance be pleased to state:

(a) whether any Committee was appointed by Government to go into the question of scaling down the salaries of high officials; and

(b) if so, the progress made by the said Committee?

The Minister of State for Finance (Shri Tyagi): (a) No.

(b) Does not arise.

एल्यूमीनियम निकोप

*१४२३. श्री रूप नारायण : प्राकृतिक संसाधन तथा वैज्ञानिक अनुसंधान मंत्री यह बतलान की कृपा करेंगे कि क्या सरकार को यह ज्ञात है कि मिर्जापुर की दुधौी तहसील में एल्यूमीनियम के निकोप बड़ी मात्रा में मौजूद हैं ?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): No, Sir. The Director, Geological Survey of India, reports that recent investigations undertaken by the Geological Survey of India in the area did not reveal the existence of any occurrence of Bauxite.

CEASE-FIRE LINE (KASHMIR)

*1424. **Shri U. M. Trivedi:** Will the Minister of Defence be pleased to state:

(a) the number of times the Pakistan troops invaded the cease-fire line since January 1951;

(b) how many of these attacks were made between Kathwa and Poonch;

(c) how many of such attacks were made between Poonch and Zojilla Pass;

(d) what were the casualties suffered and how many of these were Muslims; and

(e) was any compensation paid to the victims or their heirs?

The Minister of Defence (Shri Gopalaswami): (a) Twelve.

(b) Eight.

(c) Four.

(d) One civilian was killed and one other rank was wounded. It is not known whether the civilian was a Muslim.

(e) It is not known if any payment was made by the Jammu and Kashmir Government. No payment was made by the Government of India.

ANDHRA UNIVERSITY

*1425. **Shri Rajagopala Rao:** Will the Minister of Education be pleased to state whether the Government of India gave any grant to the Andhra University under the Head "Research if so, how much and on what condition/or Education", at any time and tions?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): A Statement is laid on the Table of the House. [See Appendix VII, annexure No. 9.]

TOBACCO TAX ASSESSMENTS

*1426. **Shri K. R. Sharma:** Will the Minister of Finance be pleased to state:

(a) whether Government have received any complaints of wrong and arbitrary assessments of Tobacco Tax by Central Government officials in Uttar Pradesh; and

(b) whether the Government have received a requisition from the Government of Uttar Pradesh urging the assessment and collection of Tobacco Tax through State Government officials?

The Minister of State for Finance (Shri Tyagi): (a) Yes; occasional complaints have been received of such assessments.

(b) The Government of Uttar Pradesh have recently suggested that a system of comparison of estimates of production of tobacco by individual growers made by Central Excise officers, with similar estimates made by the State Government's village *Patwaris*, should be introduced. This suggestion is under the active consideration of the Government of India.

NAVAL BASE AT KARWAR

*1427. **Shri Datar:** Will the Minister of Defence be pleased to state:

(a) whether Government have before them a proposal to develop a naval base at Karwar on the West Coast;

(b) whether Karwar has been recommended by the experts as having natural facilities in this behalf; and

(c) if the answer to the above be in the affirmative, when the proposal is likely to be implemented?

The Minister of Defence (Shri Gopalaswami): (a) No, Sir.

(b) In the opinion of experts, the disadvantages outweigh the natural facilities of Karwar for the development of a naval base.

(c) Does not arise.

TAXATION OF FOREIGN INCOME

*1428. **Shri Satyendra Narayan Sinha:** Will the Minister of Finance be pleased to state the amount of revenue derived from the taxation of foreign income of Indians resident in India during 1950-51?

The Minister of State for Finance (Shri Tyagi): The figure of tax of only Indians resident in India is not separately available. For all persons resident in India—of whatever nationality—the tax levied on foreign income during 1950-51 was Rs. 4 crores and 68 lakhs.

GEOLOGICAL SURVEY OF INDIA

324. **Shri Hem Raj:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) which States of the Northern Circle the Geological Survey of India surveyed in the years 1950-51 and 1951-52;

(b) in how many of them the Geological mapping and general survey of minerals was completed during these years;